

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

(Through Video conference)

CRM(M) No. 142/2020
CrIM No. 360/2020

Ali Raza and another

...Petitioner(s)

Through :- Mr. Sunil Sethi, Sr. Advocate with
Assisting counsel.

v/s

Union Territory of J&K

...Respondent(s)

Through :-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Notice to the respondent in the main petition as well as in the
interim application.

List for consideration on 19.05.2020.

**(PUNEET GUPTA)
JUDGE**

Jammu
21.04.2020
Tarun